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THE HIGH COURT OF KERALA

092728

Kochi : 682 031  
Dated : 11.10.2017

PROCEEDINGS

High Court Establishment- Regularisation of provisional promotion given to Sri. Jacob M. A. and Smt. Sindhumol N. P., Assistants, High Court as Senior Grade Assistants, High Court - orders issued.

Read : High Court proceedings No.A2-428/2017(3) dated 02.06.2017

Order No. A2-428/2017(1)

As per the High Court proceedings read above, Sri. Jacob M. A. and Smt. Sindhumol N. P., Assistants, High Court were provisionally promoted as Senior Grade Assistants, High Court with effect from 17.12.2016 and 21.01.2017 respectively subject to the production of pass certificate for departmental tests.

Sri. Jacob M. A. was reverted as Assistant, High Court for want of vacancy w.e.f. 28.12.2016 and provisionally reappointed as Senior Grade Assistant, High Court w.e.f. 21.01.2017.

Now, Sri. Jacob M. A. and Smt. Sindhumol N. P. have produced the pass certificates for departmental tests issued by the Kerala Public Service Commission and necessary entries have been made in their service books.

Accordingly, the following orders are issued

1. the provisional promotion and reappointment granted to Sri. Jacob M. A., Assistant, High Court as Senior Grade Assistant, High Court w.e.f. 17.12.2016 and 21.01.2017 respectively are regularised with effect from the said dates.
2. the provisional promotion granted to Smt. Sindhumol N. P., Assistant, High Court as Senior Grade Assistant, High Court w.e.f. 21.01.2017 is regularised w.e.f. the said date.

(By Order)

*Lissamma*

Lissamma Joseph Murickan  
Assistant Registrar (H. G)

P. T. O.

To

The persons concerned

The Joint Registrars, High Court

The Private Secretary to the Chief Justice, High Court

The Public Relations Officer, High Court.

The Assistant Registrars concerned and Chief Librarian, High Court

The Section Officers concerned

The Finance Wing, High Court

The 'G' (Accounts - II & III) sections, High Court

~~The~~ IT Section, High Court (for uploading in website)

The Confidential Assistants to the Registrars, High Court

The Administrative Records Section, High Court

The file.